[RAJYA SABHA]

क्र.सं.	राज्य/संघ	एड्स रोगी
	राज्यक्षेत्र	
20.	महाराष्ट्र	2950
21.	उड़ीसा	21
22.	नागालैंड	10
23.	मणिपुर	301
24.	मिजोरम	5
25.	मेघालय	8
26.	पांडिचेरी	134
27.	राजस्थान	54
28.	सिक्किम	1
29.	तमिलनाडु	1424
30.	त्रिपुरा	0
31.	उत्तर प्रदेश	110
32.	पश्चिम बंगाल	57
		6052

Rural Family Welfare Centres in Gujarat

2047. SHRI AHMED PATEL: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

- (a) whether Government have set up Rural Family Welfare Centres and Post Partum Centres throughout the State of Gujarat;
 - (b) if so, the details thereof, district-wise;
- (c) whether Government propose to increase their number during the Ninth Five Year Plan; and
 - (d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU): (a) Yes, Government of India has set up 251 Rural Family Welfare Centres, 33 District Level Post Partum Centres and 55 Sub-District Level Post Partum Centres.

- (b) Details of Rural Family Welfare Centres and Post Partum Centres are enclosed at Statement I and II respectively. (See below)
- (c) There is no proposal for expansion of Rural Family Welfare Centres and Post Partum Centres during the Ninth Plan period.
 - (d) Does not arise.

Statement-I District-wise List of Rural Family Welfare Centres

District	No. of Centres	
Ahmedabad	10	
Amreli	11	
Gandhinagar	2	
Ahwa-Dang	2	
Kutd-Bhuj	9	
Bhavnagar	14	
Surendranagar	10	
Sabarkantha	13	
Banaskantha	12	
Rajkot	14	
Junagadh	16	
Jamnagar	10	
Bharuch	14	
Valsad	18	
Mehsana	19	
Surat	19	
Baroda	15	
Kheda	19	
Panchmahal	23	
Total	250*	

Note:- * These are 251 Rural Family Welfare Centres in the State of Gujarat. Location of one Rural Family Welfare centre is to be reconciled.

Statement-II

District-wise Number of Post Partum Centre at District and Sub-district Level in the State of Gujarat

	Number of PPCs functioning at			
SI.	Name of the	District	Subdistrict	
No.	District	Level	Level	
1.	Ahmedabad	6	2	
2.	AmreH	1	3	
3.	Banaskantha	1	1	
4.	Bharuch	1	2	
5.	Bhavnagar	2	4	
6.	Danga	1	0	
7.	Gandhi Nagar	1	0	
8.	Jam Nagar	1	3	

	Number of PPCs functioning at		
SI.	Name of the	District	Subdistrict
No.	District	Level	Level
9.	Junagarh	1	4
10.	Kachachh-Bhuj	1	3
11.	Kheda	3	2
12.	Mehsana	5	3
13.	Panch Mahals	1	5
14.	Rajkot	1	7
15.	Sabarkantha	1	3
16.	Surat	1	2
17.	Surendamagar	2	2
18.	Vadodara	2	4
19.	Valsad	1	5
	TOTAL	33	55

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Written Answers

United Nations's Reports Regarding AIDS

2048. SHRI RAJ NATH SINGH: PROF. RAM KAPSE:

Will the Minister of HEALTH AND FAM-ILY WELFARE be pleased to state:

- (a) whether Government are aware that according to the studies conducted by UNAIDS, the AIDS is spreading very fast in India:
- (b) if so, the special measures taken by Government;
- (c) whether Government have received the UNAIDS Reports in this context; and
- (d) if not, whether Government will call for a copy of the same and study the findings of the Reports?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI SURESH PRABHU): (a) UNAIDS have reported that the organisation has not conducted any specific studies in the country regarding the burden of HIV/AIDS cases in India. However with reference to global epidemic UNAIDS/WHO had prepared a report in which inter alia they had reported about the prevalence of HIV infection in different segments of the populaiton including high risk groups.

(b) The National AIDS Control Organisation is implementing a country-wide programme which inter alia promotes:-

- (i) Capacity building for the management of the programme.
- (ii) Improve surveillance.
- (iii) Adoption of variety of information education & communication strategies aimed at improving social awareness about the disease and its prevention.
- (iv) Control of Sexually Transmitted Diseases.
- (v) Condom promotion for safe sex.
- (vi) Licensing of blood banks and enforcement of quality control to promote use of safe blood and blood products.
- (vii) Encouragement to voluntary blood donation.
- (c) and (d) In view of (a) question does

CGHS Poly-Clinic in Janakpuri

2049. SHRI DILIP SINGH JUDEV: Will the Minister of HEALTH AND FAMILY WEL-FARE be pleased to state:

- (a) whether Government had initiated action in 1983 to set up a CGHS Poly-Clinic/ Mini Hospital in Janakpuri, New Delhi;
 - (b) if so, the details thereof;
- (c) whether the building for the purpose constructed at a huge cost remained unoccupied for about five years;
- (d) if so, why no responsibility has been fixed therefor:
- (e) whether the initial proposal ended-up with the shifting of the already functioning CGHS dispensary from 'A' Block Janakpuri to this Complex thereby defeating the very objective besides causing inconvenience to the beneficiaries; and
 - (0 if so, the justification therefor?

THE MINISTER OF ENVIORNMENT AND FORESTS (SHRI SURESH PRABHU): (a) and (b) Yes, Sir, as the CGHS dispensary was functioning in a private rented building in Janakpuri. It has been shifted to its own building in C-4 Block of Janakpuri.

(c) No, Sir. As soon as clearances from